

13.34 hrs.

## BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): With your permission, Sir, I rise to announce that Government Business for the remaining period of the Session will consist of :-

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Consideration and passing of the Delhi Municipal Corporation (Amendment) Bill, 1992.
3. Discussion on the Twenty-eighth and Twenty-ninth Reports of the erstwhile Commissioner for Scheduled Castes and Scheduled Tribes and the Fifth, the Sixth, the Seventh and Eighth Reports of the Commission (now National Commission) for Scheduled Castes and Scheduled Tribes.
4. Discussion on the National Cultural Policy-An Approach Paper.
5. Discussion on the Eighth five Year Plan 1992-97.

[Translation]

SHRI CHHEDI PASWAN (Sasaram): Mr. Deputy Speaker, Sir, the hon. Minister is not saying anything about Mandal Commission.

SHRI RANGARAJAN KUMARAMANGALAM: The matter will be decided in the meeting of the Business Advisory Committee today.

SHRI RAMPUJAN PATEL: Mr. Deputy Speaker, Sir, the following items may be included in the next week's agenda.

Farmers, people belonging to Scheduled Castes and Scheduled Tribes and the poor people should be provided Government assistance direct without involving middlemen in the process of payment.

[English]

SHRI BASUDEB ACHARIA (Bankura): Mr. Deputy Speaker, Sir, I request that the following may be included in the next week's agenda:-

- (1) Modernisation of IISCO is hanging for a long time. Government should direct the SAIL to start the modernisation work of IISCO immediately.
- (2) A full fledged discussion on the statement made by the Minister of State for Textile in the House on 11.8.1992 regarding NTC and BIC is urgently needed in this House.

SHRI SRIBALLAV PANIGRAHI (Deogarh): Mr. Deputy Speaker, Sir, I request that the following item may be included in the next week's agenda:-

To provide a suitable by-pass at the Sambalpur Road level-crossing where an over bridge is under construction for the convenience of the public.

SHRI SUDHIR GIRI (Contal): Mr. Deputy Speaker, Sir, the following items may be included in the next week's business

- (1) The construction of the new line connecting Digha, a Sea resort in Midnapore, West Bengal with Jamluk needs expeditious completion.
- (2) The Subarnarekha Project needs urgent clearance from the Environment Department.

[*Translation*]

PROF RASA SINGH RAWAT (Ajmer): Mr. Deputy Speaker, Sir, I request that the following items may be included in the next week's agenda:-

The historical Targarh Fort at Ajmer city should be preserved and developed and developed from the tourism and archaeological point of view and statue of Prithviraj Chauhan, who was the symbol of irrepresible bravery, should be installed there.

SHRI PRITHVIRAJ D. CHAVAN (Karad): Mr. Deputy Speaker, Sir, I request that the following items may be included in the next week's agenda:

1. National Sports Policy and dismal performance of India in the 25th Olympics.
2. National Literacy Mission.

SHRI NITISH KUMAR (BARH): Mr. Deputy Speaker, Sir, I request that the following items may be included in the next weeks' agenda:

At least one new relief scheme for farmers of Bihar State should be launched this year so as to enable the farmers to face the wrath of prospective natural calamities.

[*English*]

SHRI ANNAJOSHI (Pune): Mr. Deputy Speaker, Sir, I request that the following items may be included in the next weeks agenda:

- (1) Problems of New Cooperative Sugar Factories to be set up in Maharashtra State.
- (2) Grant of long terms loans to Cooperative spinning mills.

SHRI BRAJA KISHORE TRIPATHY (Puri): Mr. Deputy Speaker, Sir, I request that the following may be included in the next week's agenda:-

- (1) To discuss the necessity of shifting the location of National Test Range (N.T.R) at Bailapal, outside Orissa, because of strong people's movement.
- (2) To discuss regarding the necessity of opening of a Regional Office of Indian Bureau of Mines in Orissa.

MR. DEPUTY SPEAKER: Now, the House stands adjourned for Lunch to meet again at 2.40 p.m.

13.40 hrs

*The Lok Sabha then adjourned for Lunch till forty minutes past Fourteen of the Clock.*

*The Lok Sabha re-assembled after Lunch at forty - five minutes past Fourteen of the Clock.*

[MR. DEPUTY SPEAKER - *In the Chair*]